

adesh) Amendment Order, 1977 (Hindi and English versions) published in Notification No. G.S.R. 123(E) in Gazette of India dated the 23rd March 1977, under sub-section (3) of section 13 of the Representation of the People Act, 1950. [Placed in Library. See No. LT-180/77].

CERTIFIED ACCOUNTS OF NATIONAL INSTITUTE FOR TRAINING IN INDUSTRIAL ENGINEERING, BOMBAY FOR 1975-76, ANNUAL REPORT OF TECHNICAL TEACHERS' TRAINING INSTITUTE (EASTERN REGION) CALCUTTA FOR 1975-76 ETC. ETC.

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI PRATAP CHANDRA CHUNDER): I beg to lay on the Table:

(1) (i) A copy of the Certified Accounts of the National Institute for Training in Industrial Engineering, Bombay, for the year 1975-76.

(ii) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi version of the above Accounts. [Placed in Library. See No. LT-181/77].

(2) Annual report (Hindi and English versions) of the Technical Teachers' Training Institute (Eastern Region) Calcutta, for the year 1975-76. [Placed in Library. See No. LT-182/77].

(3) Annual Report (Hindi and English versions) of the Technical Teachers' Training Institute (Western Region) Bhopal, for the year 1975-76. [Placed in Library. See No. LT-183/77].

(4) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Historical Research for the year 1974-75, under rule 45 of the Memorandum of Association and Rules of the Indian Council of Historical Research. [Placed in Library. See No. LT-184/77].

(5) A copy of the Certified Accounts (Hindi and English versions) of the Indian Council of Historical Research for the year 1974-75 under rule 44(d) of the Memorandum of Association and Rules of the Indian Council of Historical Research. [Placed in Library. See No. LT-185/77].

(6) A copy of the University Grants Commission (Fitness of Certain Universities for Grant) Amendment Rules, 1976, (Hindi and English versions) published in Notification No. G.S.R. 1747 in Gazette of India dated the 18th December, 1976, under sub-section (3) of section 25 of the University Grants Commission Act, 1956. [Placed in Library. See No. LT-186/77].

(7) A copy of the Annual Report (Hindi and English versions) of the School of Planning and Architecture, New Delhi, for the year 1975-76. [Placed in Library. See No. LT-187/77].

(8) A copy of the Certified Accounts (Hindi and English versions) of the Jawaharlal Nehru University, New Delhi for the year 1974-75. [Placed in Library. See No. LT-188/77].

(9) A copy each of the following papers under sub-section (4) of section 23 of the Institutes of Technology Act, 1961:—

(i) Certified Accounts of the Indian Institute of Technology, Delhi, for the year 1974-75 along with the Audit Report thereon, (Hindi version).

(ii) Certified Accounts of the Indian Institute of Technology, Madras, for the year 1975-76 along with the Audit Report thereon.

(10) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi version of the document mentioned at 9(ii) above. [Placed in Library. See No. LT-189/77].

(11) A copy each of the following Notifications (Hindi and English versions) under section 54 of the Tamil Nadu Private Colleges (Regulation) Act, 1976 read with clause (c)(iv) of the Proclamation dated the 31st January, 1976 issued by the President in relation to the State of Tamil Nadu:

(i) The Tamil Nadu Private Colleges (Regulation) Rules, 1976, published in Notification No. G.O. Ms. 1285 in Tamil Nadu Government Gazette dated the 25th June, 1976.

(ii) G.O. Ms. No. 1286 published in Tamil Nadu Government Gazette dated the 25th June, 1976.

(iii) G.O. Ms. No. 1287 published in Tamil Nadu Government Gazette dated the 25th June, 1976.

(iv) G.O. Ms. No. 2216 published in Tamil Nadu Government Gazette dated the 3rd November, 1976.

(v) G.O. Ms. No. 2477 published in Tamil Nadu Government Gazette dated the 1st December, 1976. [Placed in Library. See No. LT-190/77].

(12) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Science, Bangalore, for the year 1975-76.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above report. [Placed in Library. See No. LT-191/77].

(13) A statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Accounts of the Indian Institute of Management, Calcutta for the year 1975-76 within a period of 9 months after the close of the accounting year. [Placed in Library. See No. LT-192/77].

(14) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Ahmedabad, for the year 1975-76. [Placed in Library. See No. LT-193/77].

(15) (i) A copy of the Annual Report (Hindi and English versions) of the Indian School of Mines, Dhanbad for the year 1975-76.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Report. [Placed in Library. See No. LT-194/77].

VEGETABLE OIL PRODUCT PROCEDURES (REGULATION AND REFINED OIL, MANUFACTURE) AUDIT ORDER, 1977, TAMIL NADU COOP. SOCIETIES (AMDT.) ACT, 1977, TAMIL NADU COOP. LAND DEVELOPMENT BANK (AMDT.) ACT, 1977, ETC. ETC.

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): On behalf of Shri Mohan Dharia, I beg to lay on the Table:

(1) A copy of the Vegetable Oil Product Producers (Regulation of Refined Oil Manufacture) Amendment Order, 1977 (Hindi and English versions) published in Notification No. G.S.R. 103(E) in Gazette of India dated the 2nd March, 1977, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-195/77].

(2) A copy each of the following President's Acts (Hindi and English versions) under sub-section (3) of section 3 of the Tamil Nadu State Legislature (Delegation of Powers) Act, 1976:

(i) The Tamil Nadu Co-operative Societies (Amendment) Act, 1977 (President's Act No. 1 of 1977) published in Gazette of India dated the 10th January, 1977.

(ii) The Tamil Nadu Co-operative Land Development Banks (Amendment) Act, 1977 (President's Act No. 2 of